

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED THE 23.12.83

NOTIFICATION
(INCOME-TAX)

No. 53/83 (F.No. 197A/76/82-IT(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies " (i) Sri Sarada Math, Calcutta and (ii) Ramakrishna Sarada Mission, Calcutta" for the purpose of the said section for the period covered by the assessment years 1985-86 and 1986-87.

(R. K. TEWARI)
UNDER SECY. TO THE GOVERNMENT OF INDIA.

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
Near Rajouri Garden, New Delhi.

Copy to :-

1. Pravrajika Muktiprana, General Secy., Sri Sarada Math, Dakshineswar, Calcutta.
2. The Commissioner of Income-tax, West Bengal-VII, Calcutta with reference to his letter No. Assmnt/3729/CT dated 17.9.83.
BE/158/73-74
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st floor, Aiyaz-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor Gl. of India, New Delhi (20 copies).
8. Bulletin Section of Dte. of Ins. (RS&PR), New Delhi (5 copies).
9. Director of Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
10. Smt P.K. Kartha, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Atul Raw
(ATMA RAW)
SECTION OFFICER.

5858/83 172
24/12

भारत के राजपत्र के भाग II, खण्ड 3(ii) में प्रकाशनार्थ

भारत सरकार

घरिस्त मंत्रालय

राजस्व विभाग

नई दिल्ली, दिनांक 23.12.83

अधिसूचना

(व्यव - कर)

सं० 5547

[सं० सं० 1974/76/82-सं० (नि०-1)] : व्यवकर अधिनियम, 1961 (1961 का 43) की धारा 10 की उपधारा (23 ग) के खण्ड (V) द्वारा दत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार, एतद्वारा, उक्त खण्ड के प्रयोजनार्थ, (i) की धारा का, कलकत्ता और (ii) राजकुल धारा का निम्न, कलकत्ता " को कर निर्धारण वर्ष 1985-86 और 1986-87 के अंतर्गत जाने वाली समीप के लिए अधिसूचित करती है ।

23/12/83

(सर० के० सिन्हा)

अवर सचिव, भारत सरकार

देना है,

प्रबंधक,

भारत सरकार केस,

रिंग रोड, खयापुरी औद्योगिक क्षेत्र,

(राजपुरी स्टेशन के पास) , नई दिल्ली ।

प्रतिनिधि अधिष्ठाता की ओर से अनुमोदित ।

* राजपत्र *

5860/82-172
24/12